

डेवलपमेंट कॉर्पोरेशन लिमिटेड (हुडको), नई दिल्ली के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10181/17/23]

I. Reports and Accounts (2022-23) of GRSE, Kolkata; TCL, Kanpur; and AVNL, Chennai and related papers

II. Reports and Accounts (2022-23) of DIAT, Girinagar, Pune; and CAPS, New Delhi and related papers

III. Memorandum of Understanding (2023-24) between the Government of India and various companies

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ajay Bhatt, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of Garden Reach Shipbuilders & Engineers Limited (GRSE), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10203/17/23]

(ii) (a) Annual Report and Accounts of the Troop Comforts Limited (TCL), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10202/17/23]

(iii) (a) Second Annual Report and Accounts of the Armoured Vehicles Nigam Limited (AVNL), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10202A/17/23]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Defence Institute of Advanced Technology (DIAT), Girinagar, Pune, Maharashtra, for the year 2022- 23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10191/17/23]

(ii) (a) Annual Report and Accounts of the Centre for Air Power Studies (CAPS), New Delhi, for the year 2022-23 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 10193/17/23]

III. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2023-24.

(ii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Shipyard Limited (HSL), Visakhapatnam, for the year 2023-24.

(iii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Garden Reach Shipbuilders & Engineers Limited (GRSE), Kolkata, for the year 2023-24.

(iv) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Goa Shipyard Limited (GSL), Goa, for the year 2023-24.

(v) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2023-24.

[Placed in Library. For (i) and (v) See No. L.T. 10204/17/23]
